

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. Ajay Champaklal Daga(Incharge)
COURT 45 ADDL SESSIONS JUDGE
Criminal Cause List Dated 27-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	CRI REV APP	100224/2018	Rajesh Nandlal Shrimankar (HUF) - Applicant Vs The State of Maharashtra and Urvashi Ketan Vira - Respondent	Pravina J. Kanani
<u>HEARING</u>				
2	MISC APPLN ACB	101544/2019	The State of Maharashtra Anti Corruption Bureau Vs Sudhakar Ghanshyam Sarode And Anr	
<u>EVIDENCE PART HEARD</u>				
3	SPL CASE ACB	100009/2012	The State ACB BMU Vs Sudhakar G. Sarode	
<u>EVIDENCE</u>				
4	SPL CASE ACB	100034/2018	A.C.B.B.M.U. Vs PRAVIN KESHAV SINGH	
(Main Matter REMAND APPLN ACB/0100708/2017)				
<u>REPORT</u>				
5	SPL CASE ACB	100073/2018	The State of ACB Vs Prashant Narsingh Kini	

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S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>STAYED BY HONBLE HIGH COURT</u>				
1	SPL.CASE	100064/2003	The State ACB BMU Vs Sayali Sanjeev Joshi	APP
<u>ARGUMENTS</u>				
2	CRI APPEAL	100887/2016	Sanjay Gangaram Shinde@MA-255- -16,BA-2398-16-Aplnt. Vs The State of Maharashtra and Mukesh Vishram Padam	Pt. Chandrabhooshan R. S. Mishra
3	CRI REV APP	100456/2018	Mukesh Vishram Padam - Applicant Vs The State of Maharashtra and Sanjay Gangaram Shinde-Respondents	Jatin P. Shah
4	CRI M A	102441/2018	Prakash Hiranman Chavan@Appeal--- 18-MA-2442-18-Aplnt. Vs Kamalabai Prakash Chavan-Respdt.	R. R. Gaur
<u>HEARING</u>				
5	SPL CASE ACB	100036/2016	The State ACB BMU Vs Kedu Pandurang Bhalerao and others	
<u>EVIDENCE PART HEARD</u>				
6	SPL CASE ACB	100011/2007	The State of ACB Vs Ashok Ganesh Shukla	
7	SPL.CASE	100004/2007	The State of ACB Vs Govind Girija Swaruo and others.	A.P.P. Adv. Girish Kulkarni A1, Adv. Panse , A2
<u>EVIDENCE</u>				
8	SPL CASE ACB	100068/2014	The State ACB Mumbai Vs Rajesh Laxman Dhanavade 2. Amita Rajesh Dhanavade	
<u>REPLY/SAY</u>				
9	MISC APPLN ACB	101592/2019	The State of Maharashtra Anti Corruption Bureau Vs Rajesh Laxman Dhanawade and Others	

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S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	CRI APPEAL	100484/2017	Anand Pandurang Dudhal @ MA 1343/17 @ BA 1110/17 - Appellant Vs The State of Maharashtra - EOW - Respondent	R. V. Kini
<u>EVIDENCE PART HEARD</u>				
2	SPL CASE ACB	100012/2018	The State of ACB, BMU Vs Rajendra Ganesh More	
(Main Matter REMAND APPLN ACB/0100053/2016)				
<u>EVIDENCE</u>				
3	SPL CASE ACB	100081/2018	The State of ACB BMU Vs Anil Dadu Mhaisale	
<u>APPEARANCE</u>				
4	SPL CASE ACB	100017/2019	The State- A.C.B., B.M.U. Vs Jyotikumar Nanasaheb Kupte and another	
5	SPL CASE ACB	100031/2019	The State- A.C.B.,B.M.U. Vs Vijaysingh Murlidhar Gawali	
<u>REPORT</u>				
6	SPL CASE ACB	100040/2018	STATE GOVERNMENT ACB Vs Jalindar Babaso Misal	

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S.No.	Case Type	Case No.	Title	Name of Advocate
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE ACB	100095/2015	The State-ACB-BMU Vs Sachin Gajanan Sankhe	
<u>COMPLIANCE</u>				
2	CRI APPEAL	100925/2016	M/s. Shefali Electricals @ MA 2656/16 @ BA 2514/16 - Applicant Vs The State of Maharashtra and M/s. Crompton Greaves Limited - Respondent	M/s. Raj Legal
3	CRI APPEAL	100926/2016	M/s. Shefali Electricals@MA-2657-16,- A-2515-16-Aplnt. Vs The State of Maharashtra and M/s. Crompton Greaves Ltd. -Respdt.	M/s. Raj Legal
4	CRI APPEAL	100927/2016	M/s. Shefali Electricals @ MA 2658/16 @ BA 2517/16 - Applicant Vs The State of Maharashtra and M/s. Crompton Greaves Limited - Respondent	M/s. Raj Legal
5	CRI APPEAL	100928/2016	M/s. Shefali Electricals @ MA 2659/16 @ BA 2517/16 - Applicant Vs The State of Maharashtra and M/s. Crompton Greaves Limited - Respondent	M/s. Raj Legal
6	CRI APPEAL	100929/2016	M/s. Shefali Electricals@MA-2661-16,- A-2519-16-Aplnt. Vs The State of Maharashtra and M/s. Crompton Greaves Ltd. -Respdt.	M/s. Raj Legal
7	CRI APPEAL	100930/2016	M/s. Shefali Electricals@MA-2661-16,- A-2519-16-Aplnt. Vs The State of Maharashtra and M/s. Crompton Greaves Ltd. -Respdt.	M/s. Raj Legal
8	CRI APPEAL	100931/2016	M/s. Shefali Electricals @ MA 2662/16 @ BA 2520/16 - Applicant Vs The State of Maharashtra and M/s. Crompton Greaves Limited - Respondent	M/s. Raj Legal
9	CRI APPEAL	100932/2016	M/s. Shefali Electricals @ MA 2663/16 @ BA 2521/16 - Applicant Vs The State of Maharashtra and M/s. Crompton Greaves Limited - Respondent	M/s. Raj Legal
10	CRI APPEAL	100933/2016	M/s. Shefali Electricals@MA-2664-16,- A-2527-16-Aplnt. Vs The State of Maharashtra and M/s. Crompton Greaves Ltd. -Respdt.	M/s. Raj Legal

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S.No.	Case Type	Case No.	Title	Name of Advocate
11	CRI APPEAL	100934/2016	M/s. Shefali Electricals@MA-2665-16,- A-2527-16-Aplnt. Vs The State of Maharashtra and M/s. Crompton Greaves Ltd. -Respdt.	M/s. Raj Legal
12	CRI APPEAL	100935/2016	M/s. Shefali Electricals @ MA 2666/16 @ BA 2524/16 - Applicant Vs The State of Maharashtra and M/s. Crompton Greaves Limited - Respondent	M/s. Raj Legal
13	CRI APPEAL	100936/2016	M/s. Shefali Electricals @ MA 2667/16 @ BA 2525/16 - Applicant Vs The State of Maharashtra and M/s. Crompton Greaves Limited - Respondent	M/s. Raj Legal
14	CRI APPEAL	100937/2016	M/s. Shefali Electricals @ MA 2668/16 @ BA 2526/16 - Applicant Vs The State of Maharashtra and M/s. Crompton Greaves Limited - Respondent	M/s. Raj Legal
15	CRI APPEAL	100924/2016	M/s. Shefali Electricals@MA-2655-16,- A-2513-16 - Aplcnt. Vs The State of Maharashtra and M/s. Crompton Greaves Ltd. -Respdt.	M/s. Raj Legal
16	CRI APPEAL	100938/2016	M/s. Shefali Electricals@MA-2669-16,- A-2527-16-Aplnt. Vs The State of Maharashtra and M/sj. Crompton Greaves Ltd. -Respdt.	M/s. Raj Legal
CROSS-EXAMINATION				
17	SPL CASE ACB	100030/2017	The State of ACB Vs Sanjay Kisan Shinde and another	
(Main Matter REMAND APPLN ACB/0100029/2016)				
18	SPL CASE ACB	100049/2017	The State ACB BMU Vs Suresh Keshav Naik	
(Main Matter REMAND APPLN ACB/0100032/2016)				

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<u>ARGUMENTS</u>				
1	CRI APPEAL	100847/2016	Ashish Vinod Dalal - Applicant Vs The State of Maharashtra, Santacruz Police Station, Kusum Vinod Dalal - Respondents	PKA Advocates
<u>EVIDENCE PART HEARD</u>				
2	SPL CASE ACB	100080/2017	The State of ACB, BMU Vs Jagdish Bhau Barde	
<u>EVIDENCE</u>				
3	SPL CASE ACB	100068/2018	STATE GOVERNMENT ACB Vs Parag Dattatray Mohite	
<u>CROSS-EXAMINATION</u>				
4	SPL CASE ACB	100020/2016	The State ACB BMU Vs Sister Loveniya Almeda and another	APP Lade Adv. W. Menezes
